
Shuva Sarkar Vs State Of Meghalaya & Ors.

Writ Petition (C). No. 310 Of 2023

Court: Meghalaya High Court At Shillong

Date of Decision: Feb. 9, 2024

Citation: (2024) 02 MEG CK 0030

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: A.H. Hazarika, E. Pajuh, K.P. Bhattacharjee, R. Colney

Final Decision: Disposed Of

Judgement